

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Srinagar, the 29th June, 2026

S.O.- 183 In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint Officers Annexed as Annexure-A to be the Executive Magistrate(s), who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction for the duration of Shri Amarnath Ji Yatra (SANJY)-2026.

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)

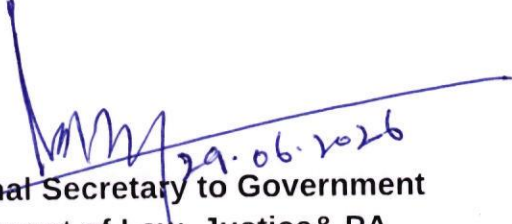
Commissioner/Secretary to the Government

No. LAW-Powr/3/2026-10

Dated: - 29 -06- 2026

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir
3. Deputy Commissioner, Ganderbal. This is with reference to his letter Reference:-No.DCG/ADC-PS/2025/910 Dated: 25-06-2026
4. General Manager, Government Press, Kashmir for publication in an extra ordinary issue of the Government Gazette.
5. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
6. Incharge Website section


Additional Secretary to Government
Department of Law, Justice & PA


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Annexure-A to SO 183 of 2026 Dated: 29-06-2026

S.No	Officer(s)	Designation
1	Shri Syed Faheem Ahmad Bihaqi	Additional Deputy Commissioner Ganderbal
2	Shri Sheikh Salahu ud din	Assistant Commissioner Revenue Ganderbal
3	Shri Bashir Ahmad Malik	District Social Welfare Officer, Ganderbal
4	Shri Tahir Mohi u din	District Tribal Welfare Officer, Ganderbal
5	Shri Talat Mahmood Wani	Child Development Project Officer (CDPO), Ganderbal
6	Shri Javid Ahmad Bhgwan	Dy Registrar Cooperatives Ganderbal
7	Shri Mohd. Rafiq Khatana	Zonal Education Officer (ZEO), Tullamulla
8	Shri Syed Farhad Qadiri	NT/Reader with Deputy Commissioner Ganderbal
9	Shri Mohd Afzal	Naib Tehsildar Manigam (Ex. Magistrate 1st Class)
10	Shri Faheem Nazir	Naib Tehsildar Safapora (Ex. Magistrate 1st Class)
11	Shri Umer Farooq	Tehsildar Ganderbal/Wakoor (Ex. Magistrate 1st Class)
12	Shri Mohd Shafi Shah	Naib Tehsildar Phung (Ex. Magistrate 1st Class)
13	Shri Zeeshan Fazil	Naib Tehsildar Pakherpora (Ex. Magistrate 1st Class)
14	Shri Ishfaq Ahmad Wani	Naib Tehsildar Boniyar (Ex. Magistrate 1st Class)
15	Shri Farooq Ahmad	Naib Tehsildar Panzalla Baramulla (Ex. Magistrate 1st Class)
16	Shri Ab. Majid	Naib Tehsildar Kangan (Ex. Magistrate 1st Class)
17	Shri Mashooq Ahmad	Naib Tehsildar Fatehgarh Baramulla (Ex. Magistrate 1st Class)
18	Mr. Zubair Ahmad Wani	Naib Tehsildar Khag Budgam (Ex. Magistrate 1st Class)
19	Shri Mushtaq Ahmad	Naib Tehsildar Zainapora Shopian (Ex. Magistrate 1st Class)
20	Shri Manzoor Ahmad Dar	Naib Tehsildar Imamsahib Shopian (Ex. Magistrate 1st Class)
21	Shri Kalam Din	Naib Tehsildar Lajoora Pulwama (Ex. Magistrate 1st Class)
22	Shri Irshad Ahmad Mir	Naib Tehsildar Manzgum Kulgam (Ex. Magistrate 1st Class)
23	Shri Mohamad Yasin	Naib Tehsildar Mirhama Kulgam (Ex. Magistrate 1st Class)
24	Shri Aijaz Ahmad Mirchal	BDO Uri

Annexure-A to SO 183 of 2026 Dated: 29-06-2026		
25	Shri Faiz Ahmad Faiz	Naib Tehsildar Pulwoma (Ex. Magistrate 1st Class)
26	Shri Towkeer Hussain Dar	BDO Behibagh (Ex. Magistrate 1st Class)
27	Shri Sabzar Ahmad Paddar	Naib Tehsildar Khayar Bandipora (Ex. Magistrate 1st Class)
28	Shri Saleem Ahmad Samoon	Naib Tehsildar Arpal Pulwama (Ex. Magistrate 1st Class)
29	Shri Ab. Rahim Sheikh	BDO Qazigabad
30	Shri Shahid Iqbal	Naib Tehsildar Ganderbal (Ex. Magistrate 1st Class)
31	Shri Mudasir Ahmad	Naib Tehsildar Wakoora (Ex. Magistrate 1st Class)
32	Shri Sofi Arshid	Naib Tehsildar Trenz Shopian (Ex. Magistrate 1st Class)
33	Shri Mubashir Amin	Tehsildar Kangan/Gund
34	Shri Tasaduk Hussain	Naib Tehsildar Gund